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B. Naik -Vrs- UOI

Orders Directions Sl.No.04  
O.A. No.260/00093/14  
Order dated 1<sup>st</sup> October, 2014.

CORAM  
HON'BLE SHRI R.C.MISRA, MEMBER (A)

Heard Shri P.K. Padhi, learned counsel appearing for the applicant and Shri P.R.J. Dash, learned ACGSC appearing for the Respondents.

2. Shri Padhi submitted that this matter has become infructuous as in the meantime, the proceedings have been completed and orders have been passed and against the order of punishment of removal from service, the applicant has already filed appeal before the statutory authority.

3. Shri Dash has also agreed with the submissions made by Shri Padhi that this O.A. has become infructuous. In view of the above, this O.A. is disposed of being infructuous.

  
MEMBER(A)

K.B.